

DYNACONS TECHNOLOGIES LIMITED

Registered office: 78, Ratnajyot Industrial Estate, Irla lane, Vile Parle (West), Mumbai – 400 056
Tel: 022-6688 9900, Fax: 022-2671 6641, Email: dharmesh@dynacons.com/investor@dtlindia.com and
Web Address: www.dtlindia.com, CIN: L72900MH2009PLC191412

Open Offer for acquisition of 2,03,90,006 fully paid up equity shares of ₹ 1/- each from shareholders of Dynacons Technologies Limited. (hereinafter referred to as 'DTL' or 'Target Company') by Arun Govil (hereinafter referred to as 'Acquirer'). This Post Offer Advertisement is being issued by Intensive Fiscal Services Private Limited (hereinafter referred to as 'Manager to the Offer') in connection with the offer made by the Acquirer in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement (DPS) with respect to the aforementioned offer was made on August 19, 2014 in The Financial Express (English - All Editions), Jansatta (Hindi - All Editions) and Mumbai Lakshadeep (Marathi - Mumbai Edition).

1.	Name of the Target Company	Dynacons Technologies Limited
2.	Name of the Acquirer	Arun Govil
3.	Name of the Manager to the Offer	Intensive Fiscal Services Private Limited
4.	Name of the Registrar to the Offer	Bigshare Services Private Limited
5.	Offer Details:	
	a) Date of Opening of the Tendering Period	February 26, 2015
	b) Date of Closure of the Tendering Period	March 12, 2015
6.	Last Date of Payment of Consideration	March 26, 2015

7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price (in ₹)	1.30		1.30	
7.2	Aggregate number of shares tendered	2,03,90,006		11,500	
7.3	Aggregate number of shares accepted	2,03,90,006		9,900	
7.4	Size of the Offer (Number of shares multiplied by offer price per share) (in ₹)	2,65,07,008		12,870	
7.5	Shareholding of the Acquirer before Agreement/Public Announcement				
	• Number	1,90,00,000		1,90,00,000	
	• % of Fully Diluted Equity Share Capital	24.23%		24.23%	
7.6	Shares Proposed to be Acquired by way of Agreement				
	• Number	2,81,80,652		2,81,80,652	
	• % of Fully Diluted Equity Share Capital	35.93%		35.93%	
7.7	Shares Acquired by way of Open Offer				
	• Number	2,03,90,006		9,900	
	• % of Fully Diluted Equity Share Capital	26%		Negligible	
7.8	Shares acquired after Detailed Public Statement				
	• Number of shares acquired	Nil		Nil	
	• Price of the shares acquired	N.A.		N.A.	
	• % of the shares acquired	N.A.		N.A.	
7.9	Post offer shareholding of Acquirer				
	• Number	6,75,70,658		4,71,90,552	
	• % of Fully Diluted Equity Share Capital	86.16%		60.16%	
7.10	Pre & Post offer shareholding of the Public other than Acquirer	Pre Offer	Post Offer	Pre Offer	Post Offer
	• Number	3,12,42,448	1,08,52,442	3,12,42,448	3,12,32,548
	• % of Fully Diluted Equity Share Capital	39.84%	13.84%	39.84%	39.84%

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, Stock Exchanges and at the registered office of the Target Company.

The captioned terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated February 16, 2015.

Issued by Manager to the Offer on behalf of the Acquirer



INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Mr. Ayush Agrawal

914, 9th Floor, Raheja Chambers, Nariman Point, Mumbai - 400 021.

Tel.: 022-2287 0443/44/45; Fax: 022-2287 0446; E-mail: ayush@intensivefiscal.com

SEBI Registration No.: INM000011112; CIN: U65920MH1997PTC107272

Place : Mumbai

Date : March 25, 2015

PRESSMAN